

Listed on : 9.5.2017
Court No. :
Item No. :

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

**PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 751, 752, 753, 754, 755, 756, 757,
759 and 761 OF 2009**

**WITH
INTERLOCUTORY APPLICATION NO. 1**

(Application for condonation of delay in filing in Special Leave Petition)

COMMISSIONER OF INCOME TAX, FARIDABAD

...PETITIONER

VERSUS

CHET RAM

...RESPONDENT

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 6th January, 2009,
When the Hon'ble Court was pleased to pass the following order:-

“Issue notice.”

Service positions of the matters above-mentioned are as under: -

S. No.	SLP Nos.	Total Resp.	Advocate	Counter Affidavit	Status
1.	751/2009	Sole	-	-	Served through courier slip Complete
2.	752/2009	Sole	-	-	Served through courier slip Complete
3.	753/2009	Sole	-	-	Served through AD Card Complete
4.	754/2009	Sole	-	-	Served through courier slip Complete
5.	755/2009	Sole	-	-	Served through courier slip Complete
6.	756/2009	Sole	Dr. Kailash Chand	Not filed	Represented through Counsel complete
7.	757/2009	Sole	-	-	Served through courier slip

S. No.	SLP Nos.	Total Resp.	Advocate	Counter Affidavit	Status
					Complete
8.	759/2009	Sole	-	-	Served through AD Card Complete
9.	* 761/2009	Sole	-	-	Complete

*** SLP NO. 761 OF 2009**

It is submitted that there is sole deceased respondent who died on 28th April, 2004. Application for substitution of legal representatives of deceased sole respondent has been filed by counsel and allowed by this Hon'ble Court (In chamber) on 9th January, 2017. Show cause notice was issued to all three LR's of deceased sole respondent and have been served by way of A.D. Card and through track report of Indian Postal service and service is complete on all the LR's of deceased sole respondent and no one has filed vakalatnama and memo of appearance on behalf of them so far.

The matters alongwith applications above-mentioned are listed before the Hon'ble Court with this Office Report.

DATED THIS THE 24TH DAY OF APRIL, 2017.

ASSISTANT REGISTRAR

Copy to:-

Mrs. Anil Katiyar, Advocate.

Mr. Kaishal Chand, Advocate

ASSISTANT REGISTRAR

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